

**Monitoring safety defects of car manufacturers**

2665. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government has received complaints against a leading automobile company for emission norms and other manufacturing defects in their cars;

(b) if so, what action Government has taken on the complaints received in this regard;

(c) whether Government do not have any legal framework with regard to defective vehicles or their standardization; and

(d) if so, what steps Government proposes to take for setting up of a regulator for strictly monitoring the safety defects of car manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) No, Sir. Department of Heavy Industry has not received any complaint for emission norms and other manufacturing defect in cars.

(b) Does not arise in view of (a) above.

(c) No, Sir. The Central Motor Vehicle Act, 1988 and The Central Motor Vehicle Regulations, 1989 takes care of Certification and Testing of Vehicles before their production and sell in India and also for their registration/permission to ply on a public road.

(d) Does not arise in view of (c) above.

**Plans for revival of HEC, Ranchi**

†2666. SHRI MAHESH PODDAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that a plan to revive Heavy Engineering Corporation (HEC) Ranchi has been formulated;

(b) if so, the details thereof;

(c) whether there is any proposal to utilize HEC for production of defence equipments; and

(d) if so, the details thereof?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) and (b) A Revival cum Modernization Plan was prepared for HEC by M/s MECON envisaging a comprehensive overhaul of HEC's plants and facilities. The Plan has been further augmented and additional schemes have been included for a more comprehensive overhaul of the plants and systems of HEC. The total cost of modernization after including contingencies, IDC and pre-operating expenses adds up to ₹ 956.48 crore.

(c) and (d) HEC has informed that it has signed MoU with CINITMASH of Russia for technology for Nuclear and Defence items and with Rosatom, the State Atomic Energy Corporation, Moscow, for components and spares for Nuclear Power Plant to be supplied by Rosatom under joint cooperation.

**Sale of shares of loss making industrial concerns**

2667. SHRI C. P. NARAYANAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) how many industrial concerns owned by Government were loss making during last two years;

(b) what per cent of shares of loss making concern were sold during these years and for what amount; and

(c) whether shares of profit making concerns were sold' if so, what were the returns?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) As per information available from Central Public Sector Enterprises (CPSEs) for Public Enterprises Survey 2014-15 which was laid in the Parliament on 26.02.2016, 70 and 77 CPSEs incurred losses during the years 2013-14 and 2014-15 respectively.

(b) The shares of loss making CPSEs have not been sold during 2014-15 and 2015-16.

(c) During the years 2014-15 and 2015-16, the shares of 11 CPSEs were disinvested for an amount of ₹ 48274 crore.